

DIVISION BENCH O-139

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/421(KB)2020
COMP.APPL/2(KB)2021, COMP.APPL/3(KB)2021,
COMP.APPL/11(KB)2021, COMP.APPL/72(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

Name of the Company	RAM NIRANJAN KAJARIA Vs. ANIL PLANTATIONS PVT LTD		
Under Section	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Petitioner

Mr. Mainak Bose, Senior Advocate.
Mr. Amitabh Ray, Advocate.
Ms Urmila Chakraborty, Advocate.
Mr. Rishabh Karnani, Advocate

For the Respondents/Applicants no. 1, 2, 3 and 4

Mr. Ratnanko Banerjee, Senior Advocate,
Mr. Kuldip Mallick, Advocate
Ms. Sristi Barman Roy, Advocate
Ms. Priti Banerjee, Advocate

For Vineeta Singhania

Mr. Abhishek Sikdar, Advocate

ORDER

Mr. Mainak Bose, Ld. Senior Counsel along with Mr. Amitabh Ray, Ms. Urmila Chakraborty, Mr. Rishabh Karnani, Ld. Counsel for the Petitioner present. Mr. Ratnanko Banerjee, Ld. Senior Counsel along with Mr. Kuldip Mallick, Ms. Sristi Barman Roy, and Ms. Priti Banerjee, Ld. Counsel for the respondents present.

COMP.APPL/2(KB)2021- Prayer C of the company application bearing COMP.APPL/2(KB)2021 is allowed. Accordingly, respondent no. 1 company shall file returns including previous months with the registry in a sealed cover within a period of four weeks from today.

List the matter on 03.09.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)